

# LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
(CIRCUIT AT PORT BLAIR)

No.M.A 351/97/2017  
OA/351/90/2016

Date of Order: 20.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

NARAYAN DAS  
-VS-  
HEALTH (A&N)

For the Applicants: Mr. S. Samanta, Counsel  
For the Respondents: Mr. S. C Misra, Counsel

ORDER (Oral)

Per: Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2, Ld. counsel for the respondents submits that the applicant has joined the place of transfer and the matter has become infructuous. Ld. counsel for the applicant admits he does not have instruction regarding the same.

3. Accordingly, with the consent of both the parties, the O.A along with M.A is disposed of as infructuous. No costs.

(Nandita Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

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